

GRANTS -IN-AID RELEASED TO INDIAN LAW INSTITUTE (ILI)

The Department of Legal Affairs provides recurring grants-in-aid to ILI to meet salaries of their employee and general purpose. The grants-in-aid released to ILI during the F.Y. 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 are as under:

S. No.	Name of Grantee Body	Type of Grantee Body (Autonomous / Statutory Body or any other grantee body such as NGO, Academic Institutions etc.)	Type of Grant (Whether recurring or non-recurring)	Amount disbursed during F.Y.	Purpose (including name of scheme, if any)
1.	Indian Law Institute (ILI)	Autonomous Body	Recurring	Rs. 1,00,00,000/- (F.Y. 2016-2017)	Salary and General Purpose
				Rs. 1,91,50,000/- (F.Y. 2017-18)	
				Rs. 4,00,00,000/- (F.Y. 2018-19)	
				Rs. 3,00,00,000/- (F.Y. 2019-20)	
				Rs. 2,66,50,000/- (F.Y. 2020-21)	